

# **HIGH COURT OF CHHATTISGARH, BILASPUR**

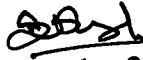
## **Endorsement**

No. 76 /Confdl. /2020  
II-2-101/2001 (Pt. III)

Bilaspur, dated 15 / 01 /2020

Copy of order/endt. no. F 2-1/2008/1-8 dated 15.01.2020 issued by the Chief Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan, Mantralaya, Atal Nagar, District - Raipur forwarded to:-

- (1) Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice R.C.S. Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (14) Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Lordship.
- (15) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Lordship.
- (16) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.

  
15.1.2020

Contd....2/-

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- (17) Private Secretary to Registrar (Vigilance/ I. & E./ Selection & Appointment/ Judicial), High Court of Chhattisgarh, Bilaspur for information.
- (18) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (19) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capitol Complex), Mantralaya, New Raipur (C.G.) for information.
- (20) Shri Naresh Kumar Chandrawanshi, Member of Higher Judicial Service, presently posted as Legal Advisor to the Governor, for information and compliance. He is directed to take charge at his new place of posting on or before 25.01.2020.
- (21) District & Sessions Judge, Balod/Bilaspur/ Balrampur at Ramanujganj/ Dakshin Bastar (Dantewara)/ Uttar Bastar (Kanker)/ Jashpur/ Baloda-Bazar/ Bemetara/ Bastar (Jagdapur)/ Koriya (Baikunthpur) /Janjgir-Champa/Raigarh/Raipur/Durg/Rajnandgaon/Kabirdham (Kawardha)/ Mungeli/ Mahasamund/ Kondagaon/ Surajpur/ Dhamtari/ Surguja (Ambikapur)/ Korba for information.
- (22) Joint Registrar (S. & A. Cell/C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
- (23) Additional Registrar (Judicial/ D.E./ Admn./ Criminal/ Civil & Copying/ Central Filing/O/o R.G./M.), High Court of Chhattisgarh, Bilaspur for information.
- (24) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- (25) Officer-on-Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information.
- (26) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (27) Deputy Registrar (Confidential/ Works/ Vigilance and I.&E./ Mediation/ Writ/ Dispatch/ Pay Bill), High Court of Chhattisgarh, Bilaspur for information.
- (28) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (29) Section Officer/In-charge, Accounts/ Checker/ Juvenile Justice Cell/ O/o R.G./ Complaint/ Criminal /Civil/ Protocol/ Pension/ Works/ Library/ Record Room (Admn.)/ Establishment/ Confidential/ District Establishment/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (30) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.



15.1.2020

(NEELAM CHAND SANKHLA)  
REGISTRAR GENERAL

छत्तीसगढ़ शासन  
सामान्य प्रशासन विभाग  
मंत्रालय  
महानदी भवन, नवा रायपुर अटल नगर  
जिला--रायपुर (छ.ग.)

--- आदेश ---

नवा रायपुर अटल नगर, दिनांक 15/01/2020

क्रमांक एफ 2-1/2008/1-8- श्री नरेश कुमार चन्द्रवंशी, उच्चतर न्यायिक सेवा सदस्य, वर्तमान में राज्यपाल के विधिक सलाहकार, की सेवाएं विधि एवं विधायी कार्य विभाग द्वारा इस विभाग को सौंपी गई है। श्री नरेश कुमार चन्द्रवंशी को कार्यभार ग्रहण करने के दिनांक से अर्थाई रूप से, आगामी आदेश तक प्रतिनियुक्ति पर प्रमुख सचिव, छत्तीसगढ़ शासन, विधि एवं विधायी कार्य विभाग पदस्थ किया जाता है।

छत्तीसगढ़ के राज्यपाल के नाम से  
तथा आदेशानुसार  
(आर.पी.मण्डल)  
मुख्य सचिव  
छत्तीसगढ़ शासन

पू.क्रमांक एफ 2-1/2008/1-8  
प्रतिलिपि :-

नवा रायपुर अटल नगर, दिनांक 15/01/2020

1. रजिस्ट्रार जनरल, छत्तीसगढ़ उच्च न्यायालय, बिलासपुर की ओर उनके ज्ञापन क्रमांक 67/11-2-101/2001/गोप./2020, दिनांक 10 जनवरी, 2020 के संदर्भ में सूचनार्थ।
2. प्रमुख सचिव, छत्तीसगढ़ शासन, विधि एवं विधायी कार्य विभाग की ओर उनके आदेश क्रमांक 77/PS(Law)/XXI-B/C.G./2020 दिनांक 13.01.2020 के संदर्भ में सूचनार्थ।
3. प्रमुख सचिव, माननीय मुख्यमंत्री, मुख्यमंत्री सचिवालय, नवा रायपुर अटल नगर।
4. सचिव, माननीय राज्यपाल, राज्यपाल सचिवालय, रायपुर।
5. महालेखाकार, छत्तीसगढ़ रायपुर।
6. विशेष सहायक, माननीय मंत्रीजी, विधि एवं विधायी कार्य विभाग, मंत्रालय, नवा रायपुर अटल नगर।
7. उप सचिव, मुख्य सचिव कार्यालय, मंत्रालय, नवा रायपुर अटल नगर।
8. उप सचिव, छत्तीसगढ़ शासन, सामान्य प्रशासन विभाग (अधीक्षण), मंत्रालय, नवा रायपुर अटल नगर।
9. मुख्य लेखा अधिकारी, सामान्य प्रशासन विभाग (लेखा शाखा), मंत्रालय, नवा रायपुर अटल नगर।
10. वरिष्ठ कोषालय अधिकारी, इन्द्रावती भवन, नवा रायपुर अटल नगर।
11. मुख्य सुरक्षा अधिकारी, मंत्रालय, नवा रायपुर अटल नगर।
12. संबंधित अधिकारी.....।
13. नियंत्रक, शासकीय मुद्रणालय, इन्द्रावती भवन परिसर, नवा रायपुर अटल नगर।  
की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु अग्रेषित।

R. Shan. 4/74  
(रीता शांडिल्य)  
सचिव  
छत्तीसगढ़ शासन  
सामान्य प्रशासन विभाग

04 R (Law)  
15.1.20